GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:4555 ANSWERED ON:21.04.2015 PHARMA JAN SAMADHAN SCHEME Boianapalli Shri Vinod Kumar;Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh;Shinde Dr. Shrikant Eknath;Singh Deo Shri Kalikesh Narayan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government proposes to create a separate Ministry to handle issues relating to the pharmaceutical sector and also separate body/department for medical devices;

(b) if so, the details thereof and the time by which it is likely to be finalized;

(c) whether the Government has launched Pharma Jan Samadhan (PJS) scheme in the recent past;

(d) if so, the purpose and salient features thereof and the extent to which consumers and other would be benefited from the said scheme; and

(e) whether the Government has released compandium of ceiling prices of Essential Medicines, 2015 prepared by the National Pharmaceuticals Pricing Authority and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) and (b): The Task Force for promoting domestic Medical Device Industry headed by Secretary, Department of Pharmaceuticals has interalia recommended that Department of Pharmaceuticals be strengthened and rechristened as Department of Pharmaceuticals and Medical Devices. Necessary revisions in the scope of services along with creation of a separate post of Director in the department to deal with issues related to the Medical devices sector has been recommended.

(c) and (d): Pharma Jan Samadhan (PJS) has been launched on 12th March, 2015. PJS serves as a robust e-governance tool for protection of consumer interest through effective implementation of the Drugs (Prices Control) Order, 2013. The primary objectives of PJS is to put in place a speedy and effective complaint redressal system with respect to availability of medicines, overpricing of medicines, sale of `new drugs` without prior price approval and refusal of supply or sale of medicines.

(e): Yes, Madam. The compendium of notified ceiling prices of scheduled drugs under DPCO, 2013 has been released on 12th March, 2015.